

(a) whether it is a fact that the community development programmes are being extended to the Union Territory of Goa, Diu and Daman; and

(b) if so, what are the broad outlines of the programmes?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH):** (a) Yes, Madam.

(b) The Community Development Programme for Goa, Daman and Diu will be on the same pattern as in other parts of the country, namely, intensification of agriculture, animal husbandry and rural industries in addition to matters like social education, adult literacy, etc.

**GOVERNMENT PUBLICATIONS PUBLISHED IN ASSAMESE**

**\*375. SHRI R. N. KAKATI:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state the number of Government publications that have been translated and published by his Ministry in Assamese?

**THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDI):** Twenty-eight publications have been translated and published in Assamese by the Publications Division of this Ministry since 1951-52.

**'G' TYPE QUARTERS FOR CLASS III OFFICERS**

**\*376. SHRI S. C. DEB:** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether any quota of 'G' type quarters has been earmarked by Government for allotment to the Class III Officers promoted from Class IV who are in possession of Class IV quarters;

(b) what is the number of such Class III Officers who were allotted quarters during the last three years and how many of them are still on the waiting list; and

(c) by what time Government expect to provide them with accommodation?

**THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA):** (a) No.

(b) and (c) 160 Class III Officers occupying Class IV accommodation were allotted 'G' class quarters during the last 3 years. The number of such officers on the waiting list varies from time to time depending on the promotion of officers from Class IV occupying Class IV accommodation to Class III service. In all such cases, accommodation of the entitled class is allotted to them in turn from the General Pool.

**STRIKE NOTICE BY THE HINDUSTAN ANTIBIOTICS MAZDOOR SANGH**

**\*377. SHRI B. D. KHOBARAGADE:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that a strike notice has been served by the Hindustan Antibiotics Mazdoor Sangh of Pimpri on the Hindustan Antibiotics Limited;

(b) if so, what are the grievances of the employees; and

(c) what efforts have been made to redress those grievances?

**THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO):** (a) to (c). A statement is laid on the table of the Sabha.

**STATEMENT**

(a) Yes, Madam.

(b) and (c) The Charter of Demands submitted by the Hindustan Antibiotics Mazdoor Sangh consists, among others, of the following demands in respect of certain categories of workers:

(i) revision of the scales/rates of pay.

(ii) increase in dearness allowance;

(iii) payment of several types of extra allowance; and